

International Court of Justice

5. { Shri D. C. Sharma:
Shri Raghunath Singh:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 115 on the 27th March, 1957 and state whether the Government of India have since submitted their preliminary objection to the Portugal's case against India to the Court of International Justice?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Yes, our Agent to the International Court of Justice presented our Preliminary Objection to the jurisdiction of the International Court in this case to the Registrar of the Court on the 15th April, 1957.

Ambar Charkha Enquiry Committee

6. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state the progress made so far in regard to the implementation of recommendations of the Ambar Charkha Enquiry Committee other than Nos. 5, 12, 17, 27, 32 and 33?

The Minister of Commerce and Industry (Shri Morarji Desai): A statement is laid on the Table of the House. [See Appendix 1, annexure No. 4]

Government Quarters in Calcutta

7. Shri Sadhan Gupta: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Central Government staff quarters constructed on Southern Avenue in Calcutta;

(b) the total cost of their construction;

(c) the number of such quarters which have not been occupied after completion of construction;

(d) the maximum and minimum period during which such quarters have remained unoccupied; and

(e) the reason for their remaining vacant?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) 80.

(b) Estimated cost of these quarters is Rs. 6,43,500/-. Actual construction cost will be known when the accounts of the work are closed.

(c) All the quarters are occupied. No quarter remained unoccupied after it was completed with all services.

(d) Does not arise.

(e) Does not arise.

Industrial Estate, Ludhiana

8. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 661 on the 5th December, 1956 and state:

(a) the progress made so far with regard to the Industrial Estate at Ludhiana in the Punjab; and

(b) the time by which the scheme is likely to be completed?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Land has been purchased at a total cost of about Rs. 4,21,000.

(b) It is expected that the scheme will be completed during the current financial year.

Hindustan Machine Tools Ltd.

9. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) the nature of the proposals to step up production in the Hindustan Machine Tools, Ltd, Bangalore; and

(b) what will be additional capital investment?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) The Hindustan Machine Tools is at present producing 8½ centre high precision high speed lathes. The manufacture of milling machines sizes 2 and 3 (horizontal, vertical and universal types in each case) will commence shortly under an agreement with M/s. Fritz Werners of